

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

ORDER

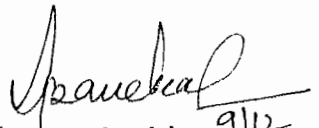
No: 1261

Dated 9/12/2019

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 8,42,120/- (Rs. Eight Lacs Fourty Two Thousand One Hundred and Twenty only) under Major Head 2071-Pension & Other Retirement Benefits object head 670-Leave encashment, in favour of the following Subordinate Courts, for the year 2019-20 for releasing the amount in favour of the retirees to the extent amount shown against each as detailed below:

S.No	Name of the Court.	Name of the Retirees	Date of Retirement.	Amount. (In Rs)
1.	Sub Judge, Nowshera.	Sh. Ashwani Kumar, Ex. P/S.	30-11-2019	5,47,560/-
2.	Munsiff, R.S.Pura.	Lt. Sh. Faquir Chand, Ex .P.S.	9-2-2019 (Date of Death)	2,94,560/-
3			Total:-	8,42,120/-

By order.


(Ram Singh) 9/12

Joint Registrar (Acctts)

No: 28659-63/AC

Dated 9/12/2019

Copy to the :

1. Sub Judge, Nowshera.
2. Munsiff, R.S.Pura. with direction to make the payment to the legal heir of the deceased.
- 3-4. Treasury Officer, Nowshera/R.S.Pura.
..... for inf. and n/a
5. I/c n/c, High Court, Jammu for uploading.
6. Order file.


Joint Registrar(Acctts) 9/12